



सत्यमेव जयते

RNI No. MAHENG /2009/35528

Reg. No. MH/MR/South-344/2014-16

महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ५, अंक ६१]

बुधवार, फेब्रुवारी २६, २०१४/फाल्गुन ७, शके १९३५

[पृष्ठे १२, किंमत : रुपये २७.००

असाधारण क्रमांक १९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2014 (L. A. Bill No. VI of 2014), introduced in the Maharashtra Legislative Assembly on the 26th February 2014, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,

Principal Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. VI OF 2014.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2014.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2014; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Short title. Appropriation Act, 2014.

(१)

Withdrawal of
Rs.
13,70,85,34,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2013-2014.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of one thousand three hundred seventy crores, eighty five lakhs, thirty four thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2014, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2014.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services	6,000	...	6,000
	Total-General Administration Department.		6,000	...	6,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	1,000	...	1,000
B-5	Jails.	2056, Jails.	8,64,50,000	...	8,64,50,000
	Total-Home Department.		8,64,51,000	...	8,64,51,000
Revenue and Forests Department.					
C-5	Other Social Services	2075, Miscellaneous General Services. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare. 2250, Other Social Services.	4,37,21,000	...	4,37,21,000
C-7	Forest	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	19,32,77,000	...	19,32,77,000
	Total-Revenue and Forests Department.		23,69,98,000	...	23,69,98,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.				
D-3	Agriculture Services	2401, Crop Husbandry.	...	95,92,62,000	95,92,62,000
		2402, Soil and Water Conservation.			
		2415, Agricultural Research and Education.			
D-5	Dairy Development.	2404, Dairy Development.	6,15,000	6,15,000	6,15,000
	Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.		6,15,000	95,92,62,000	95,98,77,000
	School Education and Sports Department.				
E-3	Secretariat and Other Social Services.	2204, Sports and Youth Services.	...	5,000	5,000
		2205, Art and Culture.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare.			
		2251, Secretariat-Social Services.			
	Total-School Education and Sports Department.		...	5,000	5,000
	Urban Development Department.				
F-2	Urban Development and Other Advance Services.	2053, District Administration.	...	9,000	9,000
		2070, Other Administrative Services.			
		2217, Urban Development.			
		3054, Roads and Bridges.			
	Total-Urban Development Department.		...	9,000	9,000

Finance Department.

G-1	Sales Tax Administration	2040, Sales Tax.	1,000	...	1,000
		3475, Other General Economic Services			
G-3	Interest Payments and Debt Servicing.	2048, Appropriation for Reduction or Avoidance of Debt.	...	3,33,67,47,000	3,33,67,47,000
G-6	Pensions and Other Retirement Benefits.	2049, Interest Payments.	...	17,74,26,000	17,74,26,000
		2071, Pensions and Other Retirement Benefits.	...		
		Total-Finance Department.	1,000	3,51,41,73,000	3,51,41,74,000

Public Works Department.

H-3	Housing.	2216, Housing.	1,000	...	1,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	2,000	...	2,000
		2059, Public Works.			
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
H-6	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health.	2,000	...	2,000
		2217, Urban Development.			
		2230, Labour and Employment.			
		2403, Animal Husbandry.			
		2405, Fisheries.			
		Total-Public Works Department.	5,000	...	5,000

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	54,95,31,000	...	54,95,31,000
		Total-Law and Judiciary Department.	54,95,31,000	...	54,95,31,000

Industries, Energy and Labour Department.

K-6	Energy	2801, Power	6,50,28,00,000	...	6,50,28,00,000
		2810, Non-Conventional Sources of Energy.
		Total-Industries, Energy and Labour Department.	6,50,28,00,000	...	6,50,28,00,000

O-3	Rural Employment.	2505, Rural Employment.	1,000	...	1,000
		Total-Planning Department.	1,000	...	1,000
R-1	Medical and Public Health	{ 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare. }	73,68,61,000	...	73,68,61,000
		Total-Public Health Department.	73,68,61,000	...	73,68,61,000
S-1	Medical and Public Health.	2210, Medical and Public Health.	33,28,14,000	...	33,28,14,000
		Total-Medical Education and Drugs Department.	33,28,14,000	...	33,28,14,000
T-1	Interest Payments.	2049, Interest Payments.	...	42,64,000	42,64,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	1,000	...	1,000
		2425, Co-operation.			
		Total-Tribal Development Department.	1,000	42,64,000	42,65,000
U-1	Interest Payments.	2049, Interest Payments.	...	52,06,000	52,06,000
U-3	Secretariat-Social Services.	2251, Secretariat-Social Services.	15,76,000	...	15,76,000
		Total-Environment Department.	15,76,000	52,06,000	67,82,000
V-2	Co-operation.	{ 2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2435, Other Agricultural Programme 2851, Village and Small Industries. 2852, Industries. 3451, Secretariat-Economic Services. }	2,000	62,000	64,000
		Total-Co-operation, Marketing and Textiles Department.	2,000	62,000	64,000

Public Works Department.

H-7	Capital Expenditure on Social Services and Economic Services	4055, Capital Outlay on Police 4216, Capital Outlay on Housing. 5054, Capital Outlay on Roads and Bridges.	5,000	...	5,000
		4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services. 4405, Capital Outlay on Fisheries.	6,000	...	6,000
		Total-Public Works Department.	11,000	...	11,000

Water Resources Department.

I-5	Capital Expenditure on Irrigation.	4402, Capital Outlay on Soil and Water Conservation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4711, Capital Outlay on Flood Control Projects 4801, Capital Outlay on Power Projects.	6,000	...	6,000
		Total-Water Resources Department.	6,000	...	6,000

Rural Development and Water Conservation Department.

L-7	Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation. 4515, Capital Outlay on Other Rural Development Programme 4702, Capital Outlay on Minor Irrigation. 6216, Loans for Housing.	1,000	...	1,000
		Total-Rural Development and Water Conservation Department.	1,000	...	1,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Food, Civil Supplies and Consumer Protection Department.				
M-4	Capital Expenditure on Food.	4408, Capital Outlay on Food, Storage and Warehousing.	4,000	...	4,000
		Total-Food, Civil Supplies and Consumer Protection Department.	4,000	...	4,000
		Medical Education and Drugs Department.			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,000	...	1,000
		Total-Medical Education and Drugs Department.	1,000	...	1,000
		Tribal Development Department.			
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		4250, Capital Outlay on Other Social Services.			
		4402, Capital Outlay on Soil and Water Conservation.	4,000	...	4,000
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4425, Capital Outlay on Co-operation.			
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation.			
		5054, Capital Outlay on Roads and Bridges.			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		6250, Loans for Other Social Services.	1,000	...	1,000
T-7	Loans for Tribal Area Development Sub-Plan.	6851, Loans for Village and Small Industries.			
		Total-Tribal Development Department.	5,000	...	5,000

Co-operation, Marketing and Textiles Department.

V-5	Capital Expenditure on Economic Services	6216, Loans for Housing. 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries.	3,28,93,000	...	3,28,93,000
	Total-Co-operation, Marketing and Textiles Department.		3,28,93,000	...	3,28,93,000

Higher and Technical Education Department.

W-8	Capital Outlay on Other Social Services	4250, Capital Outlay on Other Social Services	1,40,00,000	...	1,40,00,000
	Total-Higher and Technical Education Department.		1,40,00,000	...	1,40,00,000

Water Supply and Sanitation Department.

Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation. 4402, Capital Outlay on Soil and Water Conservation. 6215, Loans for Water Supply and Sanitation.	41,04,000	...	41,04,000
	Total-Water Supply and Sanitation Department.		41,04,000	...	41,04,000
	Total-B-Expenditure on Capital Account..		25,43,37,000	...	25,43,37,000
	Grand Total. . .		10,18,42,14,000	3,52,43,20,000	13,70,85,34,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2013-14.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	13,45,41,97,000
(b) Capital Expenditure . .	25,43,37,000
Total . .	13,70,85,34,000

Mumbai,
Dated the 26th February 2014.

AJIT PAWAR,
Deputy Chief Minister.